

(OPEN COURT)

**CENTRAL ADMINISTRATIVE TRIBUNAL, ALLAHABAD BENCH
ALLAHABAD**

This is the 25TH day of *OCTOBER, 2018*.

ORIGINAL APPLICATION NO. 1517 OF 2013

HON'BLE MR RAKESH SAGAR JAIN, MEMBER (J).
HON'BLE MR MOHD JAMSHED, MEMBER (A).

1. N.R. Khote son of Shri Baldeo, Resident of Mini L.I.D. 189, Dabouli
West Kanpur Nagar.

.....Applicant.

VERSUS

1. Union of India, through General Manager North Central Railway,
Allahabad and Ors.

.....Respondents

Advocate for the Applicant : None

Advocate for the Respondents : Shri Dharmendra Tiwari, proxy
counsel for Shri R K Rai, Advocate

O R D E R

(Delivered by Hon'ble Mr. Rakesh Sagar Jain, Member-J)

None present for the applicant even on the revised call.

2. Record shows that no one was present on behalf of the applicant on
the last listed dates i.e. 08.09.2015 and 27.07.2018. It seems that the
applicant has lost interest in pursuing this OA.

3. Accordingly, the OA is dismissed in default and for non prosecution.

**(MOHD JAMSHED)
MEMBER-A**

**(RAKESH SAGAR JAIN)
MEMBER-J**

Arun..